

Ministry of Finance
(Department of Revenue)
(CENTRAL ECONOMIC INTELLIGENCE BUREAU)
(COFEPOSA UNIT)

ORDER

New Delhi, the 19th August, 2002

In exercise of the powers conferred by sub-section (1) of Section 3 of the Conservation of Foreign Exchange and Prevention of Smuggling Activities Act, 1974 (52 of 1974), the Central Government hereby specially empowers Shri P.C Jha, Joint Secretary to the government of India, for the purpose of the said Section.

[F.No. 671/18/2001-Cus.VIII]

S.C Gupta, Dy. Secy.